

INDORE MUNICIPAL CORPORATION, INDORE (M.P.)

NOTICE INVITING TENDER

No.: 01/ABC/Health/2023 Date : 01.02.2023

Indore Municipal Corporation invites online Tender for following work on www.mptenders.gov.in

S. No.	Online Tender ID	Name of Work	Estimated Cost of the Work	EMD	Cost of Tender Document	Time duration
1	2023_UAD_248962	Empanelment of Agencies for Neutering (Castration) of Stray Dogs (Male/ Female) in Indore Municipal Area	400 Lakh	₹2,00,000/-	₹15,000/-	3 Years

All correspondence and submission of technical document is to be made at the A.B.C office, Health Department, Indore Municipal Corporation, Indore, (M.P.) Commissioner IMC reserves the right to accept or reject any application and cancel, reduce or divide the contract under this tender without assigning any reason.

Health Officer, Health Department
Indore Municipal Corporation, Indore

MAGNUM VENTURES LIMITED
CIN: L21093DL1980PLC010492
Regd. Office: HNO-MN01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024
Tel: +91-11-42420015 | E-mail: info@magnumventures.in
Website: www.magnumventures.in

Corrigendum to the Notice of 01/2022-23 Extra-Ordinary General Meeting

The Corrigendum is being issued in continuation of the Notice dated 10th January 2023 for the Extra-Ordinary General Meeting (EGM) of the Company, which is to be held on **Wednesday, 08 February 2023** through Video Conferencing (VC).

The Shareholders of the Company are requested to take note off the corrections as appearing with respect to point no. 1 of Item no. 1 to the Explanatory Statement pursuant to Section 102 of the Companies Act, 2013 which is available on (<http://www.magnumventures.in/pdf/Corrigendum-to-Notice-of-EGM-2023.pdf>).

This Corrigendum is also available on Company's website at www.magnumventures.in and website of BSE Limited at www.bseindia.com and NSE Limited at www.nseindia.com

All other contents of the Notice of the 01/2022-23 Extra-Ordinary General Meeting remains same as before.

For **Magnum Ventures Limited**
Sd/-
Pardeep Kumar Jain
Place: Ghaziabad (Managing Director)

Date: 03/02/2023

PUBLIC NOTICE

Notice is hereby given that following Share Certificates for 235 Equity Shares of Rs. 10/- (Rupees Ten Only) each bearing following Distinctive Nos.

Cert. No.	Start, Dist No.	End Dist No.	No. Shares
42368	4235701	4235800	100
73188	17336003	17336102	100
73189	17336103	17336132	30
73190	17336133	17336137	5

Of Eicher Motors Limited having its Registered Office at 3rd floor, Select City Walk, A-3, District City Centre, Saket New Delhi 110017 Registered in the name of **MRS. POOJA NITEEN KAMAT AND MR.NITEEN KAMALAKAR KAMAT** have been lost. **MRS. POOJA NITEEN KAMAT AND MR.NITEEN KAMALAKAR KAMAT** have applied to the company for issue duplicate Certificate. Any person who has any claim in respect of the said Shares Certificate should lodge such claim with the company within in 15 days of the publication of this Notice

INVITATION FOR EXPRESSION OF INTEREST FOR SCHEME UNDER SECTION 230 OF COMPANIES ACT, 2013 FOR M/S. SARDA AGRO OILS LIMITED (IN LIQUIDATION)

Pursuant to the Liquidation Order of the Hon'ble NCLT, Hyderabad Bench vide in **IA No.1323/2022** in CP (IB) No. **102/7/HDB/2019** dated **09th January 2023** (Copy made available on **25th January 2023**), in the matter of **M/s. Sarada Agro Oils Limited** (In Liquidation), the undersigned is hereby calling for Expression of Interest (EOI) for submission of Scheme of Compromise or arrangement under section 230 of the Companies Act, 2013 under Regulation 2B of IBCI (Liquidation Process) Regulations, 2016. Last date for submission of EOI is **13th February, 2023**. For further details send email sardairp@gmail.com.

Sd/-
Madhusudhan Rao Gonugunta
Liquidator of M/s. Sarada agro oils Limited
IBBI Reg No: IBBI/IPA-001/IP-P00181/2017-18/10360
AFA Valid till 09th Oct 2023
7-1-285, Flat No. 103, Sri Sai Swagnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana-38,
Cell No : 9177715558 & 8074633502

Date : 04-02-2023
Place : Hyderabad

DALMIA BHARAT REFRACTORIES LIMITED
CIN:-L26100TN2006PLC061254
Regd. Office : DALMIAPURAM, P.O.KALLAKUDI-621651, DIST. TIRUCHIRAPALLI, TAMIL NADU
Phone:-911123457100, Website: www.dalmiaocl.com

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2022 (Rs. in crore except per share data)

S. No.	PARTICULARS	Quarter Ended			Nine Month Ended			Year Ended
		Dec 31, 2022		Total	Dec 31, 2021		Total	
		Continued	Discontinued		Continued	Discontinued		
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
1	Income from operations	91.18		83.50	0.05	268.00	197.25	300.44
2	Profit/(Loss) before tax	10.60	2.55	13.15	2.55	34.39	24.49	34.62
3	Net Profit/(Loss) after tax	4.80	(0.15)	4.65	(0.25)	24.87	54.32	59.13
4	Total comprehensive income for the period (comprising profit for the period after tax and other comprehensive income)	19.95		33.85	(2.69)	67.25	59.13	52.19
5	Paid-up equity share capital (Face Value Per Share Rs. 10/-)	44.20		44.20	0.00	44.20		44.20
6	Other Equity excluding Revaluation Reserve							894.58
7	Earning Per Share (of Rs. 10/- each) (Not Annualised)							4.84
	(a) Basic	1.00	(0.19)	0.87	(0.25)	5.63	7.28	12.99
	(b) Diluted	1.00	(0.19)	0.87	(0.25)	5.63	7.28	12.99
1	Income from operations	35.00		22.45	7.23	76.00		48.70
2	Profit/(Loss) before tax	6.15	0.02	6.15	3.11	0.06	12.94	18.90
3	Net Profit/(Loss) after tax	3.16	(1.87)	1.29	2.33	0.04	29.97	39.50

Notes:

- The above is an extract of the detailed format of unaudited quarterly and nine months ended financial results filed with the stock exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015. The full format of the unaudited quarterly & nine months ended financial results are available on the stock exchange's websites, www.mse.in and www.cse-india.com and on the Company's website www.dalmiaocl.com.
- The above financial results of Dalmia Bharat Refractories Limited ("the Company") were reviewed by the Audit Committee and subsequently approved by the Board of Directors on February 02, 2023. The statutory auditors of the Company have carried out limited review for the quarter and nine months ended December 31, 2022.
- As per business transfer agreement dated November 19, 2022, the Company agreed to transfer its entire Indian Refractory business and investment in subsidiary namely Dalmia Seven Refractories Limited, on a going concern basis to its wholly owned subsidiary Dalmia OCL Limited. As per share swap agreement dated November 19, 2022, the company agreed to transfer its entire investment in Dalmia OCL Limited to RHI Magnesita India Limited.
- In view of the above transaction, the Indian Refractory business have been considered as discontinued operations in accordance with IND AS 105 (Non-current assets held for Sale and Discontinued operations). Continuing operations in DBRL represents Trading activity of Magnesita Carbon business.
- Additional information pursuant to Regulation 47(1)(b) of the SEBI (LODR) Regulations, 2015 on key standalone financial information of the Company are also given herewith.

On behalf of the Board
For **Dalmia Bharat Refractories Limited**
Sd/-
Sameer Nagpal
Managing Director & CEO
DIN: 06599230

Place: New Delhi
Date : February 02, 2023

SBC EXPORTS LIMITED
CIN: L18100UP2011PLC043209
Regd. Off.: HOUSE NO.-20, LOHIYA TALAB, CHOTI BASAHI P.O.: VINDHYACHAL MIRZAPUR UP 231307 IN
Tel: 0120-2895246, Email: info@sbcexportslimited.com, Website: www.sbcexportslimited.com

Extract of Unaudited Consolidated Financial Results for the Quarter ended December 31, 2022

Particulars	(Rs. in Lakh except EPS)					
	Quarter ended		Quarter ended		Quarter ended	
	31/12/2022	31/12/2021	30/09/2022	31/12/2022	31/12/2021	31/03/2022
Total Income from operations	4995.57	5610.98	3696.04	12884.43	11654.54	16920.66
Earning before Interest, Tax, Depreciation and Amortization (EBITDA)	237.24	305.21	159.97	632.62	423.28	564.34
Net Profit/(Loss) for the period (before tax, and/or exceptional items)	237.24	305.21	159.97	632.62	423.28	564.34
Net Profit/(Loss) for the period before tax (after exceptional items)	237.24	305.21	159.97	632.62	423.28	564.34
Net Profit/(Loss) from ordinary activities after tax	237.24	305.21	159.97	632.62	423.28	564.34
Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	291.34	343.01	218.70	724.52	461.08	392.84
Equity Share Capital	2116.40	1058.20	2116.40	2116.40	1058.20	2116.40
Earnings Per Share (of Rs 10 each) (not annualised for quarters)						
- Basic (Rs):	0.11	3.24	0.08	0.30	4.36	0.16
- Diluted (Rs):	0.11	3.24	0.08	0.30	4.36	0.16

Notes:

The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Financial Results are available on the Stock Exchange websites (www.bseindia.com and www.nseindia.com) and on Company's website (www.sbcexportslimited.com).

The above audited financial results were reviewed by the Audit Committee and approved by the Board of Directors on 03rd February 2023.

Key numbers of Standalone financial results are as given below. The standalone financial results are available at Company's website.

Particulars	Quarter Ended		Nine months Ended		Year ended
	31.12.2022	31.12.2021	30.09.2022	31.12.2021	
Income from operations	4787.76	5610.98	3526.63	12318.78	16851.28
Profit/(Loss) from ordinary activities before tax	233.33	305.21	157.57	624.39	423.28
Profit/(Loss) from ordinary activities after tax	233.33	305.21	157.57	624.39	423.28

Figures of the previous periods have been regrouped /rearranged , wherever necessary.

For **SBC Exports Limited**
Sd/-
Govindji Gupta
(Managing Director)

Sahibabad
03rd February 2023

STAR CEMENT LIMITED
CIN : L26942ML2001PLC006663
Regd. Office : Vill.: Lumshnong, PO: Khalehriat, Dist. East Jaintia Hills, Meghalaya - 793210
Phone: 0365-278215, Fax: (033)22483539
Email : investors@starcement.co.in; website : www.starcement.co.in



Extract of Unaudited Financial Results for the Quarter and Nine months ended 31st December, 2022												
	STANDALONE						CONSOLIDATED					
Particulars	Quarter ended 31.12.2022 Unaudited	Quarter ended 30.09.2022 Unaudited	Quarter ended 31.12.2021 Unaudited	Nine months ended 31.12.2022 Unaudited	Nine months ended 31.12.2021 Unaudited	Year ended 31.03.2022 Audited	Quarter ended 31.12.2022 Unaudited	Quarter ended 30.09.2022 Unaudited	Quarter ended 31.12.2021 Unaudited	Nine months ended 31.12.2022 Unaudited	Nine months ended 31.12.2021 Unaudited	Year ended 31.03.2022 Audited
Total Income from Operations	62,978.32	60,374.55	54,474.12	1,90,003.57	1,47,715.76	2,21,929.12	63,127.14	60,776.38	56,193.11	1,91,914.70	1,49,676.06	2,25,519.07
Net Profit/(Loss) for the period (before tax, exceptional items and or Extraordinary items)	4,729.59	3,713.00	1,983.65	14,882.74	10,088.98	17,037.52	8,277.01	4,904.11	4,063.07	23,697.81	15,859.55	24,365.35
Net Profit/(Loss) for the period (before tax, after exceptional items and or Extraordinary items)	4,729.59	3,713.00	1,983.65	14,882.74	10,088.98	17,037.52	8,277.01	4,904.11	4,063.07	23,697.81	15,859.55	24,365.35
Net Profit/(Loss) for the period (after tax, exceptional items and or Extraordinary items)	3,030.44	2,355.33	2,386.46	9,517.27	10,098.11	17,632.17	5,287.43	3,105.70	4,382.37	15,148.67	15,835.00	24,677.48
Total Comprehensive Income for the period (comprising profit/(loss) for the period after tax and other comprehensive income after tax)	3,025.52	2,344.92	2,388.12	9,502.52	10,103.11	17,634.50	5,280.53	3,089.73	4,376.13	15,121.38	15,816.30	24,663.31
Paid up Equity Share Capital (Face Value of ₹ 1/- each)	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80	4,041.80
Earnings Per Share (of ₹ 1/- each) (Not annualised)												
-Basic (₹)	0.75	0.58	0.59	2.35	2.46	4.32	1.31	0.77	1.09	3.75	3.86	6.04
-Diluted (₹)	0.75	0.58	0.59	2.35	2.46	4.32	1.31	0.77	1.09	3.75	3.86	6.04

NOTES TO FINANCIAL RESULTS:

- The above Unaudited Financial Results as reviewed by the Audit Committee have been approved at the meeting of the Board of Directors held on 3rd February, 2023. The Limited Review of these Results as required under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations 2015, has been completed by the Statutory Auditors of the Company. The full format of the quarterly and half yearly financial results are available on stock exchange website - www.nseindia.com and www.bseindia.com and also on the Company's website- www.starcement.co.in
- The consolidated results include results of its subsidiaries Star Cement Meghalaya Limited (SCML), Megha Technical & Engineers Private Limited (MTEPL), Meghalaya Power Limited (MPL), NE Hills Hydro Ltd. (NEHL), Star Century Global Cement Private Limited (SCGCL), Star Cement (I) Limited (SCIL) (Formerly Star Cement Lumshnong Limited) and Star Cement North East Limited (SCNEL). In the Board meetings held on 02nd February 2023, the respective Board of Directors of SCML, MTEPL, MPL and NEHL have approved a proposal of amalgamation of MTEPL, MPL & NEHL into SCML with effect from 01st April 2023. Necessary actions by the respective companies for requisite approvals etc., in this regard shall be taken in due course.
- The group is engaged in the manufacture of cement, cement clinker and generation of power. The Power Company is generating power for group companies for their captive use.
- The tax holiday period enjoyed by Company's Guwahati Grinding unit and its subsidiary, Star Cement Meghalaya Limited (SCML) u/s 80 IE of Income Tax Act, 1961 has ended in the financial year 2021-2022 leading to an overall increase in the Group's tax expenditure.
- Figures of the previous period/year have been regrouped and reclassified to confirm to the classification of current period, wherever necessary.

Date : 3rd February, 2023
Place: Kolkata

By order of the Board
For **Star Cement Limited**
Sd/-
Sajjan Bhajanka
Chairman

FORM B PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PACIFIC MULTI - COMMODITY LIMITED.

Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PACIFIC MULTI - COMMODITY LIMITED
2.	Date of incorporation of corporate debtor	01/11/2007
3.	Authority under which corporate debtor is incorporated/registered	RoC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900MH2007PLC175601
5.	Address of the registered office and principal office (if any) of corporate debtor	4198, 4th Floor, Plot no. 21, Panchratna, Mama Parmanand Marg, Opera House, Giraon, MUMBAI Mumbai City Maharashtra 400004 India (as per mca records)
6.	Date of closure of Insolvency Resolution Process	30/06/2020
7.	Liquidation commencement date of corporate debtor	03/01/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Nishi Jain IBBI/IPA-001/IP-P01662/2019-2020/12664
9.	Address and e-mail of the liquidator, as registered with the Board	A-102, Krishna Tower, Ashok Nagar, Kandivali east, Mumbai 400101 Email - csnishijain@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Ms. Nishi Jain A-102, Krishna Tower, Ashok Nagar, Kandivali east, Mumbai 400101
11.	Last date for submission of claims	06.03.2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench V has ordered the commencement of liquidation of the PACIFIC MULTI - COMMODITY LIMITED on **03rd January 2023 Certified true copy of Order receive on 31st January 2023**. The stakeholders of PACIFIC MULTI - COMMODITY LIMITED are hereby called upon to submit their claims with proof on or before **06th March 2023**, to the liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Nishi Jain
Liquidator
Reg. No. IBBI/IPA-001/IP-P01662/2019-2020/12664
Email-Id: liquidatorpacific@gmail.com
Date: 03/02/2023
Place: Mumbai

‘ओटीएम मुंबई’ पर्यटन प्रदर्शनात ५० देश आणि ३० राज्यांतील १२५० हून अधिक प्रदर्शक सहभागी

मुंबई, दि. ३ : ओटीएम मुंबई भारतातील सर्वात मोठा ट्रॅव्हल ट्रेड शो २ ते ४ कालबाधित रोजी वर्य कन्वेंशन सेंटर, बीकेसी, मुंबई येथे होत असून, त्याच्या वार्षिक आवृत्तीसह परत आला आहे. ओटीएम मुंबई मध्ये सुमारे ३०,००० अभ्यागतांची येण्याची अपेक्षा आहे. पर्यट भारतीय आउटबाउंड पर्यटन बाजार ४९ अब्ज डॉलर पेक्षा जास्त होण्याची अपेक्षा आहे, ज्यामुळे भारत जागतिक स्तरावर सर्वात मोठ्या व्यावसायिक प्रवासी

बाजारपेठांपैकी एक बनला आहे. ओटीएम मुंबईच्या उद्घाटन समारंभात उपस्थित प्रमुख मान्यवरांमध्ये सौदी अरेबियाच्या रॉयल दूतावासाचे राजदूत डॉ. सौद मोहम्मद अल-सती; डॉ अब्दुल्ला मीसूम, पर्यटन मंत्री, मालदीव; श्रीमती ज्योती मायाल, अध्यक्ष, ट्रॅव्हल एजंट असोसिएशन ऑफ इंडिया आणि सजीव अग्रवाल, अध्यक्ष आणि मुख्य कार्यकारी अधिकारी, फेरफरेटर मीडिया लिमिटेड यांचा समावेश होता.

ओटीएम प्रेक्षकांना संबोधित करताना, ट्रॅव्हल

जेट असोसिएशन ऑफ
इंडिया च्या अध्यक्षा
योगीता मयाल म्हणाल्या,
माननीय पंतप्रधानांच्य
हेजेन अंतर्गत भारत ५
शिलियन अर्थव्यवस्थेपर्यंत
गाढप्याची अपेक्षा आहे,
आयामुळे प्रत्येक उद्योगाला
गेठी चालना मिळेल.
र्यटन हे आतापर्यंतचे
वर्तमान जैत्र आहे
आणि ते सर्वाना जोडते. ते
आयामुल सुविधा, आर्थिक
गाढ चालवते आणि भारतात
०-११% रोजगार निर्माण
करते आणि जागतिक
विकास
मान आहे.

सरकार उपलब्ध करून देणार गव्हाचे पॉल

नवी दिल्ली, दि.३ :
मोफत धान्य योजनेनंतर
आता केंद्र सरकारने
माफक दरात गव्हाचे
पीठ उपलब्ध करून
देण्याचा निर्णय घेतला
आहे. नाफेड आणि
एनएफसीसीच्या मार्फत



महासंघ (एनएफसीसी) या संस्थांच्या प्रतिनिधींसमवेत झालेल्या या बैठकीत हा निर्णय झाला. या सर्व संस्था भारतीय अन्न महामंडळ (एफसीआय) डेपोतून ३ लाख टनापर्यंत गव्हाची उचल करतील आणि त्याचे पिठात रुपांतर करील. यांनांतर हे पीठ देशातील विविध किरानेच्या विक्रीसाठी ठरविले जाईल.

दराने हे पीठ उपलब्ध करून दिले जाणार आहे. सोम वार ६ फेब्रुवारीपासून या पीठाची विक्री सुरू होणार असल्याची माहिती अधिकाऱ्यांनी दिली.

केंद्रीय अन्न तसेच सार्वजनिक वितरण विभागाच्या सचिवांची या संदर्भात दिल्लीत बैठक झाली. या बैठकीत खुल्या बाजारातील विक्री योजनांच्या प्रगतीचा आढावा घेत हा निर्णय घेण्यात आला. देशात खाद्य पदार्थांची वाढत्या महागाईवर नियंत्रन मिळवण्यासाठी हा निर्णय घेण्यात आला आला असून विविध दुकाणांत केंद्र सरकारचे हे पील विक्री साठी ठेवण्यात येणार आहे.

भारतीय अन्न महामंडळ (एफसीआय), केंद्रीय
भांडार, भारतीय राष्ट्रीय कृषी सहकारी विपणन महासंघ
(नाफेड) आणि भारतीय राष्ट्रीय सहकारी ग्राहक

विक्री वाहनांच्या माध्यमातून ₹९.५० रुपये प्रतिकिलो दराने गाहकांना त्याची विक्री करतील अशी माहिती केंद्रीय अन्न तसेच सार्वजनिक वितरण विभाग सचिवांनी दिली. या सार संस्थानी गाहकांना 'भारत आटा' किंवा इतर नावाने ठळक अक्षरात कमाल किरकोळ किंमत ₹९.५० रुपये प्रतिकिलो असा उल्लेख असलेले गव्हाचे पीठ विकण्याचे मान्य केले. गव्हाच्या पिठाची विक्री करण्याबाबत संबंधित राज्य सरकारे आणि केंद्रशासित प्रदेश प्रशासनांच्या शिफारसीनुसार, राज्य सरकार आणि केंद्रशासित प्रदेशांचे कोणतेही महामंडळ/सहकारी संस्था/महासंघ/स्वयंसहाय्यता गट यांना देखील केंद्र सरकारकडून ₹९.५० रुपये प्रतिकिलो दराने गव्हाचे वितरण करण्यात येणार आहे.

**प्रसिद्ध दिग्दर्शक के. विश्वनाथ यांचे
प्रदीर्घ आजाराने निधन**

हैदराबाद, दि. ३ :	
चित्रपटसृष्टीत	'तपस्वी'
अशी ओळख	असलेले
तेलगू-हिंदी	चित्रपटाचे
हैदराबाद के.	विश्वनाथ
यांचे प्रदीर्घ	आजनाथ
निधन झाले.	ते १२
षष्टी होते.	हैदराबाद
येथील	रुग्णालयात
अपचारादरम्यान	यांनी
उपचार श्वास घेतला.	
विश्वनाथ यांना दादासाहेब	
फाळके	पुस्तकाराने
सन्मानित करण्यात आले	
होते. विश्वनाथ	यांनी
तेलगू, सृष्टीबरोबरच	हिंदी
चित्रपटसृष्टीत	काम केले
आह. ईश्वर,	संजो
सुर सरगम, काम चोर.	

जाग उठा इंसान, संगीत
या चित्रपटाचे दिग्दर्शन
केले आहे. विश्वनाथ
यांच्या सहा दशकाचा
कारकिर्दीमध्ये त्यांना
पाच वेळा राष्ट्रीय
पुरस्कार आणि १०
फिल्मफेअर पुरस्कारांनी
सन्मानित करण्यात आले
आहे. १९६९ साली 'आत्मा
गोवर्धन' या चित्रपटासाठी
त्यांना नंदी पुरस्काराने
सन्मानित करण्यात आले
होते. १९९२ साली विश्वनाथ
यांना चित्रपटसृष्टीतील
उल्लेखनीय कामगिरीसाठी
पद्मश्री पुरस्काराने देखील
सन्मानित करण्यात आले
होते.

चंद्रपूरात १३ फेब्रुवारीपर्यंत कुष्ठरोग जनजागृती मोहिम

चंद्रपूर, दि.३ : जिल्ह्यात कुष्ठरोग निवारण दिनाचे औचित्य साधून ३० जानेवारी ते १३ फेब्रुवारी या कालावधीत कुष्ठरोग पंथस्वातंत्र्य कुष्ठरोग जनजागृती मोहीम सुरुवात करण्यात आली आहे. जिल्ह्यातील संपूर्ण तालुक्यात जनजागृतीबाबत विविध कार्यक्रमांचे आयोजन केल्या जात आहे. जनजागृतीचा उद्देश म्हणजे, समाजातील अंधंमध्ये कुष्ठरोगबाबत जे गैरसमज, संशयध्वा व भीती दूर करून हा आजार इतर आजारसारखाच सामान्य आजार

आहे, ही भावना त्यांच्या मनात रुजविणे हा होय.

त्याअनुषंगाने ३० जानेवारी ते १३ फेब्रुवारी या पंधरवड्यात जिल्ह्यातील सर्व तालुक्यात जनजागृतीबाबत विविध काळक्रम घेतले जात आहे. त्यामध्ये निबंध स्पर्धा, शाळेमध्ये प्रभात फेरी काढून प्रार्थनेच्या वेळेस मुलांना कुष्ठरोगाच्या शपथचे वाचन, कुष्ठरोगाच्या लक्षणाबाबत माहिती देऊन वर्ग १ ते ४ च्या विद्यार्थ्यांसाठी कुष्ठरोग आरोग्य कर्मचाऱ्यांमार्फत



तपासणी करण्यात येत आहे. गाव व
खेडयामध्ये बचत गट, महिला मंडळ,
आठवडी बाजार, विटभट्ट्या आदी

ठिकाणी कुष्ठरोगबाबत शास्त्रोक्त माहिती देवून तपासणी करण्यात येत आहे.

शहरी भागात मजुर अड्डा, कृषी
उत्पन्न बाजार समिती व विशेष कार्यक्रम
च्या ठिकाणी कुष्ठरोग जनजागृतीचे
कार्यक्रम राबविण्यात येत असल्याची
माहिती सूत्रांनी दिली. आपल्या शरीरावर
कोणताही चट्टा आढळून आल्यास
तातडीने तपासणी करण्याकरिता
पातळीने नजीकच्या शासकीय
रुग्णालय तसेच चंद्रपूर,सामान्य

रुग्णालयातील खोली
क्रमांक ४८ मध्ये भेट द्यावी.
जेणेकरून, विहित वेळेत
निदान होवून औषधोपचार
सुरू झाल्यास कुष्ठरोगांवर
प्रतिबंध घालता येईल,
असे आवाहन आरोग्य
यंत्रणेमार्फत करण्यात येत
आहे.

मुल शहरात सिमेंट रस्ते आणि सांडपाणी व्यवस्थापनासाठी ५ कोटी २८ लाख रुपये मंजूर

मुंबई,	दि. ३ :	बलारामूर
मनदादर	संघातील	मुल
शहरातील	अंतर्गत	रस्ते
मनव्रूत	होणार असून	सांडपाणी
व्यवस्थापन अधिक	सुरक्षीत होणार	
आहेत; याकरिता	चंद्रपूर जिल्ह्याचे	
पालकमंत्री व राज्यचे वन,	सांस्कृतिक व	
मत्स्यव्यवस्थापन मंत्री यांनी	पुढाकार	
लेले, सतत पाठवण्यात	करण ५	
कोटी २८ लाख ६६ हजार	४८१ रुपये	
मंजूर करवून घेतले आहेत.	राज्याच्या	
नगर विकास विभागाकडे	याबाबत	
मनव्रुंटीदार यांनी मागणी	केली होती;	
त्यानुसार बुधवारी ०१ फेब्रुवारी रोजी		
यानुनायातून नगर विकास विभागकरून		

शासनादेश निर्गमित करण्यात आले.

यासंदर्भात मुमगंटीवार म्हणता की या विकासकामाच्या माध्यमातून मुल शहराच्या वैभवात अधिक भर घातला जाणार आहे. या आधीही मुल शहर अरिजित सिमेंट रस्त्याचे बांधकाम, अंतर्गत रस्त्यांचे व नाट्याचे बांधकाम, कमीतीर मा.स. कळभारवा यांचे स्मारक व सभागृहा बांधकाम, पं. दिगदियाल उपाध्याय यांचे इको पार्क चे बांधकाम, आदिवासी मुलांचे व मुलीचे शासकीय वसतीगृह, माळी समाजजात्या विद्यार्थ्यांसाठी स्वतः वसतीगृहाचे बांधकाम, इ. श्वेतामाप्रसाद मुसुर्जी सार्वजनिक वाचनालय इमारतीचे बांधकाम

औद्योगिक प्रशिक्षण संस्थेत
अतिरिक्त कार्यशाळेचे बांधकाम,
क्रिडा संकुलाचे बांधकाम, जलतरण
तलावाची निर्मिती, शहरात पंचायत

समितीची अत्याधुनिक इमारत,
तहसिल कार्यालयाची अत्याधुनिक
इमारत, शहरातील बसस्थानकाचे
अत्याधुनिकीकरण व नूतनीकरण,

हरात २४७ पाणी पुरवठा योजना
शी विकासकामांची मोठी
गलीका आम्ही तयार
ली आहे .

CHANGE OF NAME	CHANGE OF NAME
I HAVE CHANGED MY NAME FROM SANDIP RAJESH SHAH TO SANDEEP RAJESH SHAH AS PER AFFIDAVIT DATED 24/01/2023	I HAVE CHANGED MY NAME FROM GEETHU DILIPKUMAR GOSWAMI / GEETHU GOSWAMI TO GEETHU GIRI AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM SAPAN SHASHIKANT AGRAWAL TO SAPAN SHASHIKANT AGARWAL AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM ACHANT JAYANTILAL CHOKSEY TO ACHANT JAYANTIBHAI CHOKSHI AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM PACKIATHAI JAMES TO PACKIATHAI JAMES NADAR AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM HUSAIN ALI WAZIR ALI JAMADAR TO HUSSAIN ALI WAZIR ALI JAMADAR AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM PRATIMA PANKAJ DUBEY TO PRATIMA VINAY DUBEY AS PER DOCUMENTS	I HAVE CHANGED MY NAME FROM ZUBER ABDUL HUSAIN SHAIKH TO ZUBER HUSSAIN ABDUL SHAIKH AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM PANKAJ RAKESH DUBEY TO VINAY RAKESH DUBEY AS PER DOCUMENTS	I HAVE CHANGED MY NAME FROM ABDUL HUSAIN SHAIKH TO HUSSAIN ABDUL MOHAMMED YUSUF SHAIKH AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM SUREKHA DATTARAM BIRJE TO NEETA DNYANWANT BIHWANDE AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM REHANA ABDUL HUSAIN SHAIKH TO REHANA HUSSAIN ABDUL SHAIKH AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM KANDAS KALYANDAS DUDHARJIA TO KANDAS KALYANDAS DUDHAREJIA AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM RIKEN PATEL TO RIKEN CHETAN PATEL AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM CHITRA EESH MALHOTRA TO CHITRA MALHOTRA AS PER DOCUMENT.	WE JITENKUMAR THAKOR NAIK AND KINJAL JITENKUMAR NAIK HAVE CHANGED OUR MINOR CHILD'S NAME FROM BHAVI JITEN NAIK TO BHAVI JITENKUMAR NAIK AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM KISHOR PANCHAL TO KISHOR VISHNU PANCHAL AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM JITEN THAKORBHAI NAIK TO JITENKUMAR THAKOR NAIK AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM MOHAMMAD WAFADAR TO WAFADAR HUSSAIN SAYYED AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM KINJAL JITEN NAIK TO KINJAL JITENKUMAR NAIK AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM NASEER AHMED NIZAMUDDIN KHAN TO NASIR AHMED NIZAMUDDIN KHAN AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM AKHTAR MALIK TO MOHD AKHTAR RAFIQ MALIK AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM SHAHERBANOO ALIREZA SHAHBAZIYAN / SHAHERBANU TO SHAHERBANO SHAHBAZIYAN AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM CHAROLIA REHANA RIJWAN TO YASMIN RIZWAN CHAROLIYA AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM ROBERT FRANCIS DSOUZA TO ROBERTRAMESH FRANCIS DSOUZA AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM MEER ATIF ALI MAZAHAR ALI TO MEER ATIF MAZAHAR ALI AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM FIROZ RAZAK KHAN TO FERDZ RAZAK KHAN AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM MAZAHAR ALI MUZAFAR MEER TO MEER MAZAHAR ALI MUZAFFAR ALI AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM REENADEVI RAMNATH RAM TO REENA ABHINANDAN RAM AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM MAHMUDA BEGAM MAZAHAR ALI MEER TO MEER MAHMUDA BEGUM MAZAHAR ALI AS PER DOCUMENT.
I HAVE CHANGED MY NAME FROM MEENA MAHADEO SATARKAR TO YOGINI RAMESH SHINDE AS PER DOCUMENT.	I HAVE CHANGED MY NAME FROM VISHWANATH SHIV PRASAD UMARU TO VISHWANATH NANKURAM GUPTA AS PER DOCUMENT.

CHANGE OF NAME

I, VINOD KUMAR JAIRAM TIWARI S/O, JAIRAM TIWARI R/O TIWARI CHAWL, MG ROAD, HINDUSTAN NAKA, NEAR HANUMAN MANDIR, CHARKOP, KANDIVALI WEST MUMBAI 400067 HAVE CHANGED MY NAME TO VINOD JAIRAM TIWARI FOR ALL PURPOSES.	I FATHER MOHAMMAD YOUSUF SIDDIQUE QURESHI & MOTHER RUKSANA QURESHI HAVE CHANGED OUR MINOR SON NAME FROM MOHD SAHEL QURESHI/MOHMED SAHEL TO MOHAMMAD SAHEL QURESHI AS PER THE DOCUMENTS.
I HAVE CHANGED MY NAME FROM AAYANSH SAXENA TO AAYAANSH SINHA AS PER GAZZETE NO (M-22201526)	I, FARAH YEZDI MALEGAM W/O VIKRAM VASWANI R/O FLAT NO. 4, CASABLANCA, CUFFE PARADE, MUMBAI 400005, HAVE CHANGED MY NAME TO NAREK VIKRAM VASWANI FOR ALL PURPOSES.
I HAVE CHANGED MY NAME FROM KHANNA PARVINDER KAUR S/O, SERVIDER TO PARMINDER KAUR GHURAS PER AFFIDAVIT DATED 02/02/2023	I, NARENDRA KUMAR SHARMA R/O R/ KHORI, ALI DADA ESTATE, ALI SHRAMIK NAGAR, KURLA EAST MUMBAI: 400024 HAVE CHANGED MY MINOR SON'S NAME FROM ROHITKUMAR NARENDRA SHARMA TO ROHIT NARENDRA KUMAR SHARMA FOR ALL PURPOSES.
I HAVE CHANGED MY NAME FROM JOHN PETER FRANCIS DSOUZA TO JOHN FRANCIS DSOUZA AS PER DOCUMENTS FOR ALL PURPOSES.	I HAVE CHANGED MY OLD NAME FROM ASHFAQ CHAND SHAIKH TO NEW NAME ASHFAQ CHAND SHAIKH AS PER DOCUMENTS.
I HAVE CHANGED MY OLD NAME JYOTIBEN INDRAVADAN SHAH TO NEW NAME JYOTI INDRAVADAN SHAH	I HAVE CHANGED MY OLD NAME FROM MOHD SOHAIL YAKUB KHAIRANI TO NEW NAME MOHD SOHAIL YAQOOB KHERANI AS PER DOCUMENTS.
I PUSHPALATA DAMODAR PRABHUKHANOLKAR HAVE CHANGED MY NAME TO SUNITA PANDURANG PRABHU AS PER AFFIDAVIT DATED 02.02.2023.	I HAVE CHANGED MY OLD NAME FROM SOYAL TO NEW NAME SOHEL CHAND BADSHAH SAYYED AS PER DOCUMENTS.
I HAVE CHANGED MY OLD NAME. MARYIAN PALLAN TO NEW NAME. MARIYAN	I HAVE CHANGED MY OLD NAME FROM NASIRUDDIN TO NEW NAME NASRUDDIN SHAIKH AS PER DOCUMENTS.
I HAVE CHANGED MY OLD NAME. MARIAN TO NEW NAME. MARIYAN	I FAISAL AHMED HAVE CHANGED MY NAME TO FAISAL AHMED ISRAR AHMED SIDDIQUI AS PER DOCUMENTS, FOR ALL FUTURE PURPOSES
I HAVE CHANGED MY OLD NAME: SHAHIN IQBAL SURVE TO NEW NAME: SHAHEEN SARDAR KHAN	I MOHAMMED ASLAM MOHAMMED YASIN / ASLAM MOHAMED YASIN MOHAMED CHANGED NAME TO MOHAMED ASLAM MOHAMED YASIN QURAISHI AS PER DOCUMENTS
I HAVE CHANGED MY OLD NAME: SHAHEEN BEGUM SARDAR KHAN TO NEW NAME: SHAHEEN SARDAR KHAN	I VAIJAYANTI KALURAM BHONDE (BEFORE MARRIAGE) CHANGED NAME TO PRIYA PREMCHANDRA DIXIT (AFTER MARRIAGE) AS PER DOCUMENTS, FOR ALL PURPOSES
I HAVE CHANGED MY NAME FROM NITA SUNDAR RAMAN IYER TO NITA SUNDARARAMAN IYER AS PER DOCUMENTS	I QURESHI ABDUL WASIM AZIZ HAVE CHANGED MY NAME TO WASIM ABDUL AZIZ QURESHI AS PER DOCUMENTS, FOR ALL PURPOSES
I HAVE CHANGED MY NAME FROM SARIQUE KAMAL SAYYED TO MOHAMMED SARIQUE SAYYED AS PER THE DOCUMENTS.	I SHAIKH RUKHAIYA MOHD YUSUF HAVE CHANGED MY NAME TO SHAIKH RUKAIYA YUSUF AS PER DOCUMENTS, FOR ALL PURPOSES
I NILIMA KALLARA RESIDING @501-B VIVA, CASARIO, NILJEAT DOMBIVALI EAST, HAVE CHANGED OUR MINOR DAUGHTER'S NAME FROM EESHANI BULUSU TO EESHANI NILIMA KALLARA AS PER GAZETTE NO M-22204453.	I SHAIKH MOHD OWAIS MOHD YUSUF HAVE CHANGED MY NAME TO SHAIKH MOHD OWAIS YUSUF AS PER DOCUMENTS, FOR ALL PURPOSES
I FATHER MOHAMMAD YOUSUF SIDDIQUE QURESHI & MOTHER RUKSANA QURESHI HAVE CHANGED OUR MINOR SON NAME FROM MOHAMMED REHAN YOUSUF QURESHI/MOHAMMED REHAN TO MOHAMMAD REHAN QURESHI AS PER THE DOCUMENTS.	I HAVE CHANGED MY NAME FROM SHAIKH MEHMOOD SHAIKH MOHAMED TO MEHMOOD MOHAMMED SHAIKH AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM V.V.ELIAH TO V.ELIAH VALLINAYAGAM AS PER DOCUMENT	

MOHAMMAD SHARUK SHAKIL SHAH HAVE CHANGED MY NAME TO SHARUK SHAKIL SHAH AS PER ADHAR CARD.	MR. MOHAMMED SA MOHAMMED SIDDIQUE PICTUREWALA & MRS. MARIYAM MOHAMMED SA PICTUREWALA HAVE CHANGED MINOR SON'S NAME FROM WASIM AHMED TO WAMIQ AHMED MOHAMMED SADIK PICTUREWALA PER DOCUMENTS.
HAVE CHANGED MY NAME FROM SANJAY KUMAR RATILAL PATEL TO SANJAY RATILAL PATEL AS PER DOCUMENTS	HAVE CHANGED MY NAME FROM (1) MOHAMMED WASIM MOHAMMED YUSUF MEMON & (2) WASIM YUSUF MEMON TO MOHAMMED WASIM MOHAMMED YUSUF MEMON AS PER DOCUMENTS.
HAVE CHANGED MY NAME FROM PARTH CHETAN DALAL TO PARTH DALAL VIDE GOVT MAHARASHTRA GAZETTE (M-22202142)	HAVE CHANGED MY NAME FROM SAIRA TO SAIRA BANU MOHAMMED YUSUF MEMON AS PER DOCUMENTS.
HAVE CHANGED MY NAME FROM YASHITA NAKUL KULKARNI TO YASHITA ARCHANA GANDHI VIDE GOVT MAHARASHTRA GAZETTE (M- 22202970)	HAVE CHANGED MY NAME FROM YADUKUT VARGHESE CHUMMAR YADUKUT VARGHESE CHUMMAR YADUKUT PER THE MAHARASHTRA GAZETTE (M- 21175144)
HAVE CHANGED MY NAME FROM MEGHA NAMDEO TAMBE TO MEGHA HIREN JAIN VIDE GOVT MAHARASHTRA GAZETTE (M- 22201642)	HAVE CHANGED MY NAME FROM S/O NARBHERAM MER RESIDING IN A SERENA PLOT NO. 34, JN OF J ROAD & DADABHAI X, RD, NEAR RAJAKUMAR HOTEL, ANDHERI (WEST), MUMBAI 400058 HAS CHANGED MY NAME TO PANKAJ NARBHERAM MER FOR ALL FUTURE PURPOSES.
PANKAJ KUMAR NARBHERAM MER S/O NARBHERAM MER RESIDING IN A SERENA PLOT NO. 34, JN OF J ROAD & DADABHAI X, RD, NEAR RAJAKUMAR HOTEL, ANDHERI (WEST), MUMBAI 400058 HAS CHANGED MY NAME TO PANKAJ NARBHERAM MER FOR ALL FUTURE PURPOSES.	HAVE CHANGED MY NAME FROM SIDDIQUE NADEEM HAIDER AL ALLUDEEN TO SIDDIQUE NADEEM HAIDER ALALLUDIN AS PER DOCUMENT
NILIMA BANSAL ALIAS NILIMA GUPTA W/O DHANPRAKASH BANSAL R/O E-1503, 15TH FLOOR RUSTOMJEE SEASONS, MADHUSUDAN KALEKAR MARG KALA NAGAR, NEAR MIG COLONY, BANDRA EAST, MUMBAI SUBURBAN, MAHARASHTRA-400051 HAVE CHANGED MY NAME TO NILIMA DHANPRAKASH BANSAL	HAVE CHANGED MY NAME FROM TABASSUM KHATOON MOHAMMED YUSUF KHAN TO TABASSUM MOHAMMED YUSUF KHAN AS PER DOCUMENTS.
HAVE CHANGED MY NAME TO NILIMA DHANPRAKASH BANSAL	HAVE CHANGED MY NAME FROM FATIMA KHATOON MOHAMMED YUSUF KHAN TO FATIMA MOHAMMED YUSUF KHAN AS PER DOCUMENTS
ANTARIKSH DUTTA ALIAS ANTARIKSH SANJOY DUTTA S/O SANJOY DUTTA R/O B/505, CAVIANA BUILDING, GHODBUNDER ROAD, HIRANANDANI ESTATE,	HAVE CHANGED MY NAME FROM FATIMA KHATOON MOHAMMED YUSUF KHAN TO FATIMA MOHAMMED YUSUF KHAN AS PER DOCUMENTS.
PATILPADA, THANE WEST THANE, MAHARASHTRA, 400607, HAVE CHANGED MY NAME AND SHALL HEREAFTER BE KNOWN AS ANTRIKSH DUTTA	HAVE CHANGED MY NAME FROM MOHD AHMED MOHAMMED YUSUF KHAN TO MOHD AHMED MOHD YUSUF KHAN AS PER DOCUMENTS.
ANINDITA SEN ALIAS ANIDITA SANJOY DUTTA R/O B/505, CAVIANA BUILDING, GHODBUNDER ROAD, HIRANANDANI ESTATE, PATILPADA, THANE WEST THANE, SANDOZBAUGH, THANE, MAHARASHTRA, 400607, HAVE CHANGED MY NAME AND SHALL HEREAFTER BE KNOWN AS ANINDITA DUTTA.	HAVE CHANGED MY NAME FROM ABDUL ROUF SIRAJ TO ABUL ROUF SIRAJUDDIN BEHLI AS PER DOCUMENT
HAVE CHANGED MY NAME FROM ARSHAD MOHAMMAD OMAR TO ARSHAD OMAR KADIWALA AS PER MAHARASHTRA GAZETTE NO (M- 22202440)	HAVE CHANGED MY NAME FROM DATTATRAY YASHAVANT SHINDE DATTARAM YASHAVANT SHINDE PER DOCUMENT
HAVE CHANGED MY NAME FROM RAWAT RAHUL BALBIR TO RAHUL BALBIR SINGH RAWAT AS PER DOCUMENT	HAVE CHANGED MY NAME FROM ANITA TO ANITA SHRIMALI AS PER DOCUMENT
HAVE CHANGED MY NAME FROM AISIN AYUB ZARI TO TEHSIN ILYAS BALBALE AS PER DOCUMENT	HAVE CHANGED MY NAME FROM RAJUL BHARAT JAIN TO RAJUL BHARATKUMAR JAIN AS PER DOCUMENT
MR MUKESH KUMAR SHRIMALI & MRS ANITA SHRIMALI HAS CHANGE THEIR DAUGHTER NAME FROM LISA TO LISA SHRIMALI	HAVE CHANGED MY NAME FROM JAIN BHARAT BHIKAMCHANDJI BHARATKUMAR BHIKAMCHANDJI, AS PER DOCUMENT

सूचना

‘दे. मुंबई लक्षदीप’ वृत्तपत्रातून प्रसिध्द होण्याच्या जाहिरातीमाधील समाविष्ट सार्व बबी तपासून घेणेल शक्य नाही. जाहिरातदाराकडून त्याच्या दाय्याची पूर्तता झाली नाही तर त्या परिणामाबद्दल ‘दे. मुंबई लक्षदीप’ वृत्त समूहाचे संवांलक, संपादक, प्रकाशक हे जबाबदार राहणार नाहीत. कृपया वाचकांनी जाहिरातीत असलेल्या स्वरूपामध्ये कोणताही करार करण्यापूर्वी आवश्यक ती चौकशी करावी.

परिचयः **महोदयः** **काली-हरिटी** लिमिटेडया भाषाभाषकाः केषांकेन चतुर्थस्य तस्य आङ्ग्रेजी, भाषा क्र. १० मये समुद्र परिसरया परिसरयाभाषाकेडे ०९ मार्च, २०१३ तरे केलि त्याग्युक्ती त्याग्युक्ता द्यावयाः पुरावे सादर कार्याते।
आर्थिक धनकोनी त्यांवे द्यावयाः पुरावे फक्त विद्युत स्वरूपभाषा सादर कार्याते. अन्य इतर धनकोनी त्यांवांया द्यावयाः पुरावे व्यक्तिः, टपालाद्वारे किंवा विद्युत स्वरूपभाषा सादर कार्याते।
द्यावयाः चुकीये किंवा फसवे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल.

निगिरी वेब
परिसरयाभाषा
नोद्वेपी क्र. आयबीबीबी/आयपीए-००१/आयपी-०१९६६/२०१९-२०२०/१२६६४
ई-मेल: liquidator@pacific@gmail.com
दिनांक: ०३.०२.२०२३
दिनाका: मुंबई

I HAVE CHANGED MY NAME FROM SHRUTI BHARATKUMAR MUCHHALA TO SHRUTI BHARAT MUCHHALA AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM MOHAMMAD SABBIR SHEIKH TO MOHAMMED SHABIR TAUFIK SHAIKH AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM NISHANT TO NISHANT MALHOTRA AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM THATHUHK MASJID SHEIKH TO TAUFIK BABU SHAIKH AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM SHITAL BABAN PAWAR TO SHEETAL.MANGESH KAMBLE AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM PRAKASH HANUMANT GHADGE TO PRAKASH HANUMANTRAO GHADGE AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM JAGRUTI NARENDRAKUMAR MODI TO JAGRUTI NARENDRA MODI AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM BHAYNA J PARAB / BHAYNA JIGNESH PARAB TO BHAYNA LAXMICHAND ASHAR AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM NARENDRAKUMAR PRABHUDAS MODI TO NARENDRA PRABHUDAS MODI AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM SHWETA SALUNKE TO SHWETA VARSHNEY AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM BEPARI HAFIZA/ HAFIZA TO HAFIZA KHATOON NOOR MOHD BEPARI AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM JACKY HARIKISHAN CHATURANI TO JACKIE HARIKISHAN CHATURANI AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM MAHAMMAD GOUSE TO MAHAMAD GOUSA YUSUF SAB GANGOLLI AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM BANDANA SINGH TO VANDANA AMIT KUMAR SINGH AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM SARABJEET SINGH / SARABJEET SINGH / SARABJEET SINGH GURDEEP SINGH TO SARABJEET SINGH ANORA AS PER MY DOCUMENTS PAN CARD, AADHAR CARD AND DECLARATION	I HAVE CHANGED MY NAME FROM MAHESHKUMAR ISHWARLAL PARMAR TO MAHESH ISHWAR PARMAR AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM AMITA RAJENDRAKUMAR BHAVNAGARI TO AMEETA RASHMEE SHAH AS PER GOVT. OF MAHARASHTRA GAZETTE NOTIFICATION NO- (M-22204859).	I HAVE CHANGED MY NAME FROM NASREEN PARVEZ SHAIKH TO NASHREEN PARVEZ SHAIKH AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM NAMDEO MAHADEO NAGRALE TO NAMDEV MAHADEV NAGRALE AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM NEETA PRAVIN MARADIYA / NEETABEN PRAVIN MARADIYA TO NEETA PRAVIN MARADIYA AS PER DOCUMENT
I HAVE CHANGED MY NAME FROM ABDUR REHMAN IZAZ ANSARI TO ABDUR REHMAN IZAZ AHMED ANSARI AS PER GOVT. OF MAHARASHTRA GAZETTE NOTIFICATION NO- (M-207968).	I HAVE CHANGED MY NAME FROM ARUN KUMAR SINGH TO ARUN VIRENDRA SINGH AS PER DOCUMENT DATE - 3/2/2023
I HAVE CHANGED MY NAME FROM SUREKHA PUNDALIK POWAR TO PRATIKSHA CHANDRAKANT SAWANT AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM MAHAMMED IRSHAD MOHAMMED ABDUL QUDUS ANSARI TO MOHD IRSHAD ANSARI AS PER DOCUMENT DATE - 3/2/2023
I HAVE CHANGED MY NAME FROM YASH DILIPKUMAR VORA TO YASH DILIP VORA AS PER DOCUMENT	I HAVE CHANGED MY NAME FROM GANESH SHEENA MOGERA TO GANESH SHEENA KUMAR AS PER DOCUMENTS.
I HAVE CHANGED MY NAME FROM RIZWAN AHMED ASHFAQE AHMED SAYYAD TO RIZWAN AHMED ASHFAQ AHMAD SAYYAD AS PER GOVT. OF MAHARASHTRA GAZETTE NOTIFICATION NO- (M-22201266).	I HAVE CHANGED MY NAME FROM SHREYA YATIN SAWANT TO SHREYA YATEEN SAWANT AS PER GOVT. OF MAHARASHTRA GAZETTE NO- (M-22160814).
I HAVE CHANGED MY NAME FROM MOHD AMAAN MOHD SARTAZ QURESHI TO MOHD AMAN MOHD SARTAJ QURESHI AS PER GOVT. OF MAHARASHTRA GAZETTE NOTIFICATION NO- (M-22197770).	I HAVE CHANGED MY NAME FROM MAIMUNUNNAI MEHBOOB SHAIKH TO MAIMUNNA AKBAR SAYYED AS PER DOCUMENTS.
I HAVE CHANGED MY NAME FROM SARTAJ UMAR QURESHI TO MOHD SARTAJ MOHD UMAR QURESHI AS PER GOVT. OF MAHARASHTRA GAZETTE NOTIFICATION NO- (M-22197724).	I HAVE CHANGED MY NAME FROM SHABEENA TO SHABINA MOIN NAWAZ SHAIKH AS PER DOCUMENTS
	I HAVE CHANGED MY NAME FROM SUBHEDAR GAFARIAMIYI ABDUL RAZAMIYA TO ABDUL GAFFAR RAZAZQA SUBHEDAR AS PER DOCUMENTS